

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

No.F.4(III)/T.T./Comp.Appnt./Admn.II/2025/ 5195-5126 Delhi, Dated the 4 11 2025

NOTIFICATION

The result of the skill test conducted by this office on 27 May 2025 for appointment to the post of JJA on compassionate grounds is hereby notified as under: -

| S.NO. | ROLL NO. | NAME | NET SPEED | Basic Knowledge Test | Basic Computer Knowledge Test | RESULT |
|-------|------------|------------------------|-----------|----------------------|-------------------------------|---------------|
| 1 | 2705202513 | ADITYA MOHAN VASHISTHA | 57.66 | *** | *** | QUALIFIED |
| 2 | 2705202519 | ANKIT | 50.9 | 7 | 11 | QUALIFIED |
| 3 | 270520251 | ABHISHEK KAUSHIK | 50.32 | *** | *** | QUALIFIED |
| 4 | 2705202517 | JASPREET KAUR BEDI | 50.18 | 6 | 10 | QUALIFIED |
| 5 | 2705202518 | DIPLATA | 41.82 | 10 | 11 | QUALIFIED |
| 6 | 270520253 | HEMANT DABAS | 41.8 | *** | *** | QUALIFIED |
| 7 | 270520256 | DUSHANT SADHWANI | 36.38 | *** | *** | QUALIFIED |
| 8 | 270520252 | ANJALI SHARMA | 35.72 | *** | *** | QUALIFIED |
| 9 | 270520254 | MANDAKINI SHARMA | 33.6 | *** | *** | NOT QUALIFIED |
| 10 | 270520257 | NEETU KAUSHAL | 33.12 | *** | *** | NOT QUALIFIED |
| 11 | 2705202514 | ABHILASHA SINGH | 29.56 | 6 | *** | NOT QUALIFIED |
| 12 | 270520259 | VIKAS SHARMA | 25.66 | 4 | 6 | NOT QUALIFIED |
| 13 | 270520258 | SEELAM SHARMA | 24.98 | 6 | 5 | NOT QUALIFIED |
| 14 | 270520255 | NEETU RANI | 20.08 | *** | *** | NOT QUALIFIED |
| 15 | 2705202511 | SHORAY | 19.46 | 6 | *** | NOT QUALIFIED |
| 16 | 2705202512 | MANSHI | 17.98 | 6 | 4 | NOT QUALIFIED |
| 17 | 2705202515 | KULDEEP KUMAR | 11.64 | *** | *** | NOT QUALIFIED |
| 18 | 2705202516 | JATIN | 6.78 | *** | *** | NOT QUALIFIED |
| 19 | 2705202510 | DIVANSHU | *** | *** | *** | ABSENT |

The candidates, who have failed to qualify any of the test, are advised to tender their willingness within fortnight if they wish to get one more opportunity to take test as and when scheduled/ conducted by this office in future.

This issues with the prior approval of Ld. Principal District and Sessions Judge (HQs), Delhi.

Refear
24/07/25
(Simmi Kapoor)

No.F.4(III)/T.T./(Comp.Appnt.)/Admn.II/2025/ 51195-51216

Delhi, Dated the 24 JUL 2025

COPY to :-

1. SH. ADITYA MOHAN VASHISTHA, S/o Late Sh. Ashwani Kumar Sharma, R/o H. No. 1/5468-C, Gali No. 16, Balbir Nagar Extn., Shahdara, Delhi-110032.
2. Sh. ANKIT, S/o Late Sh. Sudhir Kumar, R/o Flat No. PO 14, Tower-B, 14 Avenue, Gaur city 2, Plot No. GH-03, Sector -16-C, Greater Noida West, PO Sector-1, District Gautam Budh Nagar, UP-201318
3. SH. ABHISHEK KAUSHIK, S/o Late Brij Mohan Sharma, R/o DA flat No. 161, 1st Floor, Karkardooma, Delhi
4. MS. JASPREET KAUR BEDI, D/o Late Sh. Gurpal Singh Bedi, R/o C-216, Street No. 9, C-Block, Bhajanpura, Delhi-110053
5. MS. DIPLATA, W/o Late Sh. Ashok Kumar, R/o House No. 99, Village Auchandi, Delhi-110039
6. SH. HEMANT DABAS, S/o Late Sh. Narender Kumar Dabas, R/o 263, Main Auchandi Road, Barwala, North West, Delhi-110039.
7. MS. DUSHANT SADHWANI, W/o Late Sh. Gobind Sadwani, R/o A-360, Double Storey, Ramesh Nagar, New Delhi- 110015.
8. MS. ANJALI SHARMA, W/o Late Sh. Narender Sharma, R/o Flat No.122, Pocket-6, Sector-5A, Police Colony, Narela, Delhi- 110040.
9. MS. MANDAKINI SHARMA, W/o Late Sh. Rajesh Kumar, R/o D-16, Gali No.06, Mandawali Unche Par, Delhi- 110092.
10. MS. NEETU KAUSHAL, W/o Late Sh. Maninder Kumar Gautam, R/o H. No.-82, Pocket C-7, Sector-7, Rohini, Delhi- 110085.
11. SH. ABHILASHA SINGH, S/o Late Sh. Pramod Kumar Singh, R/o House No. 1158, Ishwar Colony, Kanjhawala Road, Bawana, Delhi - 110039.
12. SH. VIKAS SHARMA, S/o Late Sh. Dinesh Kumar, R/o Village- Sherpur, Sikendrabad, Distt. Bulandshar, U.P.
13. MS. SEELAM SHARMA, W/o Late Sh. Sachin Sharma, R/o H. No.-82, Pocket C-7, Sector-7, Rohini, Delhi- 110085.
14. MS. NEETU RANI, W/o Late Sh. Ramesh Kumar, R/o Plot No. 26, KH. No. 172/4, Gali No. 3, Left portion 2nd Floor, Village Warizabad, Delhi-110084
15. SH. SHORAY, S/o Late Sh. Rakesh Singh, R/o House No. A-243, Pradhan Enclave, Burari, Delhi-110084
16. MS. MANSI, D/o Late Sh. Vijender Kumar, R/o House No. 1158, Ishwar Colony, Kanjhawala Road, Bawana, Delhi-110039
17. SH. KULDEEP KUMAR, S/o Late Sh. Vinod Kumar, R/o House No. Flat No. 303, 4th Floor, C-65/66, Mansaram Park, Uttam Nagar, New Delhi : 110059.
18. SH. JATIN, S/o Late Sh. Mahesh Kumar, R/o House No. 340, Village & Post Office Bhadana, Sonipat, Haryana : 131403
19. SH. DIVANSHU, S/o Late Sh. Avtar, R/o H. No. 229, 2nd floor, Pocket-III, Paschim Puri, New Delhi-110063.
20. For uploading on LAYERS.
21. Dealing Assistant website Committee, THC with the direction to upload the order on the 'employees corner' (on website)

Rabon